

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:3208
ANSWERED ON:14.12.2006
ENTRY OF PRIVATE HELICOPTER WITHOUT PERMISSION
Kumar Shri Shailendra

Will the Minister of CIVIL AVIATION be pleased to state:

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(a) Whether the Government is aware that a helicopter of private airline entered Jodhpur and landed at the Jodhpur Airport without the permission from the Air Traffic Controller (ATC) as reported in the `Hindustan Times` dated November 8, 2006 ;

(b) If so, the details and the facts thereof; and

(c) The action taken/proposed to be taken by the Government in this regard ?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a) :- Yes, Sir.

(b):- Summit Aviation helicopter operated the flight planned from Jaipur to Mandore on 21.10.2006, which however landed at Jodhpur Palace.

(c) :- The incident is under investigation by Directorate General of Civil Aviation. Action as appropriate would be taken on the basis of the investigation report.